

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

**CA (CAA) No. 09/230/HDB/2024
AND
IA (CA) 109 & 130/2023 in CA (CAA) No. 09/230/HDB/2024
u/s. 230 of Companies Act, 2013**

IN THE MATTER OF:

M/s. Chandana Brothers Textiles and Jewellers
Private Ltd (Demerged Company) & M/s. Chandana Brothers Silks and
Jewellers Pvt Ltd (Resulting Company 1) & M/s. Chandana Brothers Retail
India Pvt Ltd (Resulting Company 2) **...Petitioner**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (CA) 109 /2023

Matter re-posted to 30.05.2024.

IA (CA) 130/2023

Matter re-posted to 30.05.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**